

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2367
ANSWERED ON:24.11.2010
IRRIGATION CAPACITY
Nagar Shri Surendra Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of the proposals received/ under consideration for increasing irrigation capacity as on date, State-wise;
- (b) the reasons for delay in approval alongwith the time by which the proposals are likely to be approved; and
- (c) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a): Proposals for central assistance are received from various State Governments under the scheme "Accelerated Irrigation Benefits Programme (AIBP)". The details of proposals for release of central assistance under AIBP received during 2010-11 in respect of major/medium/ Extension, Renovation & Modernization projects is given in Annex-I. The requisite details of proposals received from State Governments in respect of Surface Water Minor Irrigation Schemes is at Annex-II. Assistance is also provided to States under the scheme of "Repair, Renovation and Restoration (RRR) of Water Bodies". The status of the proposals received from States is at Annex-III.

(b) & (c): The proposals received from State Governments are examined at various levels such as Regional Offices of the Central Water Commission (CWC), CWC Headquarter, Ministry of Water Resources, Planning Commission and Ministry of Finance as per guidelines of the AIBP and RRR of Water Bodies and the release of central assistance is approved after proposal is found to be in order.